

By Email

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-83/94/ 5649/A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To,

✓ Smti. G.B. Changkakati,
Principal Judge,
Family Court,
Dhubri,

Dated Guwahati the 24th September, 2018.

Sub: **Permission to avail the entire Durga Puja Vacation with
Station leave permission.**

Ref:- Your letter No.F.C.XII-3/2018/235/E, DATED 18.09.2018

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation w.e.f. 15.10.2018 to 28.10.2018 with station leave permission w.e.f. the afternoon of 12.10.2018 till the morning of 29.10.2018, as prayed for.

The Counsellor, Family Court, Dhubri, will remain in charge of your Court and Office in your absence till your return.

Yours faithfully


24/9/2018
Deputy Registrar (Admn.-I)

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Memo NO.HC.VII-83/94/ _____ /A, dated

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Counsellor, Family Court, Dhubri.
3. Pvt. Secretary to Portfolio Judge for the District of Dhubri.

Sd/-
Deputy Registrar (Admn.-I)